## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBAER

PETITION NUMBER

: TCP/211/2016

NAME OF THE PETITIONER(S) : raffath

NAME OF THE RESPONDENT(S) : Southern Roofings Private Limited & 4

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

SAM JAYARAJ

HOUSTON

SARVABHAUMAN ASSOCIATES 98840/0079

WUNSEL FOR PETITIONER

S. ManoThuman

for venuatavordhan

## **ORDER**

Shri Sam Jayaraj Houston, counsel for petitioner present. Shri S Manoj Kumar, representing counsel for respondents present. Both the counsels sought time for submitting arguments. Time extended at request. Put up on 08.03.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)